Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2011.

Dated: 12h January, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

M.S.E.D.C.L. …. Appellant (s)

Versus

M.E.R.C. & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Ms. Puja Priyadarshini
Mr. Abhishek Mitra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

ORDER

Appellant is present. Mr. Anand K. Ganesan, learned counsel appearing for respondent no.2 seeks time to file counter-affidavit which is allowed. None is present for the State Commission. Counter-affidavit may be filed by 25th January, 2012 and a copy thereof be supplied to the other party. Reply to the counter-affidavit may be filed by the next date of hearing.

The appeal is posted for hearing on 6th February, 2012.

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**

rkt/ss